

## Junk Food Ban in Schools: Centre Prohibits Selling of Colas, Chips, Samosas to Curb Consumption of Unhealthy Food by Children

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Junk food (Photo Credits: Unsplash)

**New Delhi, November 5:** From the month of December, any kind of junk food, including colas, chips, burger, samosa and packaged juices will be banned in school cafeterias and boarding schools. According to an *Economic Times* report, no one will be allowed to even advertise junk food, give free samples or put vending machines inside schools and within 50 metres of school campuses.

Food business operators have further been asked to not use their logos on vending machines, books, school supplies, textbook covers and also inside the school property. The Food Safety and Standards Authority of India (FSSAI) has framed Food Safety and Standards (Safe food and healthy diets for School children) regulations 2019 in order to reduce the consumption of unhealthy foods by school children. [Junk Food Could Cause Food Allergy in Children.](#)

The draft regulation is a 10 point charter that prohibits the sale and even promotion of unhealthy food items in schools and nearby premises. There has been a blanket ban on selling on foods high in fat, salt and sugar or HFSS (includes junk foods like colas, chips, instant noodles and other packed foods) in schools. Schools have been asked to periodically engage nutritionists, dieticians to assist in the preparation of the menu for the children.